

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †276
TO BE ANSWERED ON 26.04.2016**

†276. CENSUS OF ABORIGINAL TRIBES

SHRI ALOK SANJAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a census of aboriginal tribes particularly notified, semi-notified and nomadic tribes has been carried out at the national level;
- (b) if so, the details thereof, State-wise;
- (c) whether the notified, semi-notified and nomadic tribes are on the verge of extinction;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to provide housing, education, employment etc. to the said tribes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)**

(a): No nationwide survey/census has been conducted so far in respect of De-notified, Nomadic and Semi Nomadic Tribes.

(b): Does not arise.

(c) & (d): No such authentic data is available. However, as identified by Ministry of Tribal Affairs, the population of 75 Vulnerable Tribal Groups (VTG) amongst the Scheduled Tribes is declining or showing stagnant population. The details of 75 primitive tribal groups (PTGs), now called as Vulnerable Tribal Groups (VTGs), as identified by Ministry of Tribal Affairs, is given at **Annexure-I**.

(e) National Commission for De-notified, Nomadic and Semi-Nomadic Tribes (NCDNT) has been constituted which is in the process of collecting information/data about De-notified Tribes from various sources viz State/UT Governments, Registrar General of India, Community leaders etc. After scrutinize, examine and compilation of all the information/data/figures and other available details, the Commission will give its' recommendations for the benefits to the marginalised DNT Communities in due course of time. For the educational empowerment of DNTs, the Government has launched two schemes:-

(i) Dr. Ambedkar Pre-Matric and Post-Matric scholarship for DNTs,

(ii) Nanaji Desjhmukh scheme for construction of hostels for DNT Boys & Girls.

Annexure-I**NAME OF THE PARTICULARLY VULNERABLE TRIBAL GROUPS (VTGs)
(EARLIER CALLED AS PRIMITIVE TRIBAL GROUPS) -STATE / UT WISE.**

Name of the State /UT	Name of VTGs
1. Andhra Pradesh	1. Bodo Gadaba 2. Bondo Poroja 3. Chenchu 4. Dongria Khond 5. Gutob Gadaba 6. Khond Poroja 7. Kolam 8. Kondareddis 9. Konda Savaras 10. Kutia Khond 11. Parengi Poroja 12. Thoti
2. Bihar (including Jharkhand)	13. Asurs 14. Birhor 15. Birjia 16. Hill Kharia 17. Korwas 18. Mal Paharia 19. Parhaiyas 20. Sauria Paharia 21. Savar
3. Gujarat	22. Kathodi 23. Kotwalia 24. Padhar 25. Siddi 26. Kolgha
4. Karnataka	27. Jenu Kuruba 28. Koraga
5. Kerala	29. Cholanaikayan (a section of Kattunaickans) 30. Kadar 31. Kattunayakan 32. Kurumbas 33. Koraga
6. Madhya Pradesh (including Chhattisgarh)	34. Abujh Marias 35. Baigas 36. Bharias 37. Hill Korbas 38. Kamars 39. Saharias 40. Birhor
7. Maharashtra	41. Katkaria (Kathodia) 42. Kolam 43. Maria Gond
8. Manipur	44. Marram Nagas
9. Orissa	45. Birhor 46. Bondo 47. Didayi

	48. Dongria - Khond 49. Juangs 50. Kharias 51. Kutia Kondh 52. Lanjia Sauras 53. Lodhas 54. Mankidias 55. Paudi Bhuyans 56. Soura 57. Chuktia Bhunjia
10. Rajasthan	58. Seharias
11. Tamil Nadu	59. Kattu Nayakans 60. Kotas 61. Kurumbas 62. Irulas 63. Paniyans 64. Todas
12. Tripura	65. Reangs
13. Uttar Pradesh (including Uttarakhand)	66. Buxas 67. Rajis
14. West Bengal	68. Birhor 69. Lodhas 70. Totos
15. Andaman & Nicobar Islands	71. Great Andamanese 72. Jarawas 73. Onges 74. Sentinelese 75. Shom Pens